

**Central Administrative Tribunal
Principal Bench**

OA No.2823/2018

New Delhi, this the 14th day of March, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Kanika
D/o Sh. Vijay Pal
R/o H. No.303, VPO Kharawar,
Distt. Rohtak, Haryana 124021

Aged about 21 years,

(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD).

2. Amandeep Kaur
D/o Sh. Pradeep Singh
R/o 1221, First Floor,
Mukherjee Nagar,
North-West Delhi,
Delhi 110 009.

(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD).

3. Sonal Lakra
D/o Sh. Anand Singh Lakra
R/o H. No.658 A, Church Street,
Narender Nagar,
Ward No.21, Sonapat, Haryana,

Age about 23 years,

(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD).

4. Sarita
D/o Sh. Vijender
R/o Village Silana, Teh. Kharkhoda,
Distt. Sonipat,

Aged about 22 years,

(Group B)
(Appointment for the post of Teacher (Primary) in
MCD).

5. Nancy
D/o Sh. Satish
R/o H. No.971, Rathdhana (64), Rathdhana,
Sonapat, Haryana

Aged about 19 years,

(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD).

6. Ritu
D/o Sh. Dharambir Singh
R/o H. No.1199, Sector-23,
Sonapat,

Aged about 20 years,
(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD).

7. Pooja
D/o Sh. Ranbir Singh
R/o Village Gopalpur, Kharkhoda,
Sonapat, Haryana

Aged 20 years,
(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD).

8. Sangeet Malik
S/o Sh. Sandeep Malik
R/o Om Nagar, Gali No.02,
Near Gohana Road,
By pass, Sonapat.

Aged about 20 years,
(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD).

9. Ayushi Singhal
D/o Sh. Laxman Singhal
R/o A-122, Dharmshala Road,
Saroop Nagar, Delhi 110 042.

Aged about 20 years,

(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD).

10. Sana
D/o Sh. Irshad Ahmed
R/o H. No.15, Madhya Pradesh Bhawan,
Chanakya Puri, New Delhi 110 021.

Aged about 25 years,

(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD).

11. Deepika
D/o Sh. Narender Singh
R/o E-51, IIIrd Floor, Front Side,
Kamla Nagar, Delhi 110 007.

Aged about 26 years,

(Group 'B')
(Appointment for the post of Teacher (Primary) in
MCD). Applicants.

(By Advocate : Shri Jatin Parashar for Shri Ajesh Luthra)

Vs.

1. Govt. of NCT of Delhi
Through its Chief Secretary
A-Wing, 5th Floor, Delhi Secretariat,
IP Estate, New Delhi.
2. Lieutenant Governor of Delhi
Raj Niwas, Rajpur Road,
Delhi.
3. South Delhi Municipal Corporation
Through its Commissioner

9th Floor, Civic Centre,
New Delhi.

4. Delhi Subordinate Services Selection Board (DSSSB)
Through its Chairman
FC-18, Karkardooma Institutional Area,
Delhi-92.
5. Central Board of Secondary Education
Through its Chairperson
'Shiksha Kendra', 2, Community Centre,
Preet Vihar, New Delhi 110 092.
6. Union of India
Through its Secretary
Ministry of Human Resources Development,
Shastri Bhawan,
New Delhi. ... Respondents.

(By Advocate : Shri Girish C. Jha for respondent Nos.1,2 &
4 and Ms. Anupama Bansal for respondent No3.)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

In this OA, the applicants seek the relief in the form of a direction to the respondents not to insist on holding of CTET qualification for selection and appointment to the post of Primary Teacher with Post Code No.01/18.

2. The respondents filed counter affidavit opposing the OA.
3. We heard Shri Jatin Parashar appearing on behalf of Shri Ajesh Luthra, learned counsel for the applicant, and Shri Girish C. Jha, learned counsel for respondent Nos.1,2

& 4 and Ms. Anupama Bansal, learned counsel for respondent No.3.

4. Through a detailed judgment passed today in OA No.300/2018 and batch, we held that the relief as prayed for, cannot be granted. Following the same, this OA is also dismissed. The interim order passed on 30.07.2018 shall stand vacated.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/